

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2613
(To be answered on the 1st December 2016)

CONCESSION IN AIR TRAVEL

2613. SHRIMATI RANJANBEN BHATT

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to provide concession to the officers losing their limbs during war and their family members in the domestic flights;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (c): Air India offers 75% concession to the War Disabled Officers and 50% concession to their family members travelling at their own expense on the Basic Fare in applicable Reservation Booking Designator (RBDs) on the domestic network. The definition of Family includes Spouse, Dependent Parents and Dependent Children between 12-26 years of age.
